

From :

S. G. Mehare  
Principal District and Sessions Judge  
Nagpur.

To,

The President/ Secretary,  
District Bar Association,  
District and Sessions Court, Nagpur.

Subject :- Preparation of National Master Database of all Practicing Advocates in India for facilitating eFiling of Petitions and Applications.

Reference :- Email received from Central Project Coordinator, , High Court, Mumbai office dated May, 03, 2020 10:59 AM

Sir,

With reference to the subject noted above, I have to inform you that the Hon'ble e-Committee, Supreme Court of India is in the process of preparation of **National Master Database of all Practicing Advocates in India** for facilitating e-filing of Petitions and Applications.

So, you are therefore requested, to submit the information of the Advocates from the District Bar Association in the Excel format to this office on or before 10<sup>th</sup> May 2020 for onward transmission to the Central Project Coordinator, High Court, Mumbai.

*S. G. Mehare*  
4.5.20

Dt:- 04/05/2020

S. G. Mehare  
Principal District and Sessions Judge,  
Nagpur.

Encl : 1) Copy of Email.

*Shri. Ambadas*  
020  
*Shri. Shivkant*  
104955/026

Email

mahnagdc@mhstate.nic.in

**Fwd: Preparation of National Master Database of all Practicing Advocates in India for facilitating eFiling of Petitions and Applications**

**From :** Central Project Coordinator <cpc-bom@aij.gov.in>  
**Subject :** Fwd: Preparation of National Master Database of all Practicing Advocates in India for facilitating eFiling of Petitions and Applications

Sun, May 03, 2020 10:59 AM

 1 attachment

**To :** DC Ahmednagar <mahahmdc@mhstate.nic.in>, DC Akola <mahakodc@mhstate.nic.in>, DISTRICT COURT AMRAVATI <mahamrdc@mhstate.nic.in>, DC Aurangabad <mahaurdc@mhstate.nic.in>, DIS.COURT.BEED <mahbeedc@mhstate.nic.in>, District Court Bhandara <mahbhadc@mhstate.nic.in>, District Court Buldana <mahbuldc@mhstate.nic.in>, District and Sessions Court. <mahchadc@mhstate.nic.in>, damancourt@gmail.com, courtdaman@bsnl.in, District Court Dhule <mahdhudc@mhstate.nic.in>, diucourtd@yahoo.com, District Court Gadchiroli <mahgaddc@mhstate.nic.in>, District Court, Gondia <dj.gondia-mah@aij.gov.in>, District Court, Gondia <dj.gondia-mah@indianjudiciary.gov.in>, DC Jalgaon <mahjagdc@mhstate.nic.in>, Dist. & Sess. Court, Jalna <mahjaldc@mhstate.nic.in>, District Court Kolhapur <mahkoldc@mhstate.nic.in>, DC Latur <mahlatdc@mhstate.nic.in>, District Judge, Nagpur <mahnagdc@mhstate.nic.in>, District Court Nanded <mahnandc@mhstate.nic.in>, District Court Nandurbar <mahdhunansc@indianjudiciary.gov.in>, District Court Nandurbar <mahdhunansc@aij.gov.in>, DC NASHIK <mahnasdc@mhstate.nic.in>, Principal Dist. Sessions Judge, Panaji <pdj-panaji.goa@nic.in>, DC North Goa Panaji <reg-ngdc.goa@nic.in>, District Court Osmanabad <mahosmdc@mhstate.nic.in>, DC Parbhani <mahpardc@mhstate.nic.in>, District Court, Pune <mahpundc@mhstate.nic.in>, District Court Raigad Alibag <mahraidc@mhstate.nic.in>, District Court Ratnagiri <mahratdc@mhstate.nic.in>, District Court, Sangli <mahsandc@mhstate.nic.in>, District Court Satara <mahsatdc@mhstate.nic.in>, District Court, Silvassa <dj-dnh@nic.in>, DC Sindhudurg <mahsindc@mhstate.nic.in>, DC Solapur <mahshodc@mhstate.nic.in>, South District Court <sdcourt@goa.nic.in>, South District Court <reg-sgdc.goa@nic.in>, District Court, Thane <mahthadc@mhstate.nic.in>, District Court Wardha <mahwardc@mhstate.nic.in>, District Judge (I) & Additional Sessions Judge Washim <mahakowassc@indianjudiciary.gov.in>, District Court Yavatmal <mahyavdc@mhstate.nic.in>, City Civil & Sessions Court, Dindoshi <ctcivilcourtdinsc@indianjudiciary.gov.in>, CITY CIVIL AND SESSIONS COURT MUMBAI <ctcourt-mum@nic.in>, chief mm1 <chief.mm1@gmail.com>, smallcausecourt@yahoo.com, ddo 4564fckop <ddo.4564fckop@gmail.com>, Family Court Akola <mahakofcsc@aij.gov.in>, familyamt@gmail.com, principaljudgefamilycourt@dataone.in, familycourtlatur@gmail.com, Principal Judge, Family .Court , Mumbai <fc-bhc@nic.in>, pjfc nagpur <pjfc\_nagpur@yahoo.com>, familycourtnanded@gmail.com, familycourt123@gmail.com, Family Court, Pune <mahpunefc@aij.gov.in>, solfamilycourt@gmail.com, Sanjay Mane <fc.thane-mh@gov.in>, icdhule@yahoo.co.in, registrarindustrialcourt@yahoo.in, Industrial Court Pune <indlcourt-pune@gov.in>, industrialcourthane@gmail.com, lc buldana <lc\_buldana@yahoo.com>, labourcourtmahad@rediffmail.com, cooperativeappellatecourtabad@gmail.com, pmscacmum@gmail.com, pmscacmum1@gmail.com, mscacnag@gmail.com,

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**URGENT/IMPORTANT**

**Email be placed before the Principal District Judge/Principal Judge**

Sir/Madam,

The Hon'ble e-Committee, Supreme Court of India is in the process of preparation of **National Master Database of all Practicing Advocates in India** for facilitating e-filing of Petitions and Applications.

I am, therefore, to request your good self to instruct all the Courts in your District to collect information of the Advocates from the local Bar Associations in your District in the Excel format attached herewith and forward the same only in **Excel format** to this office on or before **11th May 2020** for onward transmission to the Hon'ble e-Committee, Supreme Court of India.

Regards,

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**From:** "Surinder S Rathi" <reg.ssrathi@sci.nic.in>

**To:** secapbc@gmail.com, barcouncilofassametc@yahoo.in, bsbcpatna@gmail.com, barcouncilofdelhi@rediffmail.com, mail@barcouncilofgujarat.org, bchp1971@gmail.com, info@jharkhandstatebarcouncil.org.com, "Kar barcouncil" <Kar\_barncouncil@yahoo.Com>, barcouncilofkerala@hotmail.com, "bar council mp" <bar\_council\_mp@yahoo.in>, barcouncilmahgoa@gmail.com, orissastatebarcouncil@gmail.com, lawbhawan37@gmail.com, secretary@barcouncilofrajasthan.org, tnbarcouncil@yahoo.com, "Sec bcr" <Sec.bcr@gmail.com>, bcupalld@gmail.com, anubhavkishor@gmail.com, Barcouncilwestbengal@gmail.com, rumamajumder7581@gmail.com, barcounciloftripura@gmail.com

**Cc:** "Andhra Pradesh" <cpc-ap@aij.gov.in>, "CPC Allahabad" <cpc-all@aij.gov.in>, "Central Project Coordinator" <cpc-bom@aij.gov.in>, "CPC, High Court of Himachal Pradesh" <cpc-hp@aij.gov.in>, "DASHALENE KHARBTEG (CPC-Meghalaya)" <cpc-mgl@aij.gov.in>, "CPC, Madras High Court" <cpc-tn@aij.gov.in>, "CPC, eCourts Project, Gujarat High Court" <cpc-guj@aij.gov.in>, "Shahabuddin Qureshi" <cpc-cg@aij.gov.in>, "CPC, High Court of Uttarakhand" <cpc-uk@aij.gov.in>, "CPC Gauhati High Court" <cpc-asm@aij.gov.in>, "CPC, High Court of Jammu and Kashmir" <cpc-jk@aij.gov.in>, "CPC, Calcutta High Court" <cpc-cal@aij.gov.in>, "Karnataka CPC Computers" <cpc-kar@aij.gov.in>, "Sidharth Mathur" <cpc-del@aij.gov.in>, "Alek Muivah" <cpc-mnp@aij.gov.in>, "CPC, High Court of Orissa" <cpc-ori@aij.gov.in>, "CPC, High Court of Jharkhand" <cpc-jhr@aij.gov.in>, "CPC High Court of Tripura" <cpc-trp@aij.gov.in>, "CPC, High Court of Kerala" <cpc-ker@aij.gov.in>, "Sudeep Goel" <cpc-phc@aij.gov.in>, "CPC, Rajasthan High Court" <cpc-raj@aij.gov.in>, "CPC High Court of Madhya Pradesh" <cpc-mp@aij.gov.in>, "CPC HIGH COURT OF JUDICATURE AT PATNA" <cpc-pat@aij.gov.in>, "CPC, High Court of Sikkim" <cpc-sik@aij.gov.in>, "Ito Basar" <cpc-gau-arp@aij.gov.in>, "Neiko Akami CPC" <cpc-gau-ngl@aij.gov.in>, "Liansangzuala Sangtea" <cpc-gau-miz@aij.gov.in>, "Registrar I.T. cum CPC Telangana" <cpc-tshc@aij.gov.in>, "eCommittee Supreme Court of India" <ecommittee@aij.gov.in>, "Dr Justice Dhananjaya Y Chandrachud" <justice.dychandrachud@sci.nic.in>, "JUSTICE R.C. CHAVAN" <justice.rcchavan@aij.gov.in>, "A. Ramesh Babu" <mpm-ecommittee@aij.gov.in>, "Kuldeep Singh Kushwah" <ms-ecommittee@aij.gov.in>, "Ashish J Shiradhonkar" <ashish.js@nic.in>, "Shashi Kant Sharma" <shashi\_kant@nic.in>

**Sent:** Saturday, May 2, 2020 1:28:05 PM

**Subject:** Preparation of National Master Database of all Practicing Advocates in India for facilitating eFiling of Petitions and Applications

Dear Sir/Madam,

Greetings from eCommittee of Supreme Court of India.

eCommittee was constituted in the year 2004 on the request of Hon'ble the Chief Justice of India made to Government of India to assist the Supreme Court in formulating National Policy on Computerization of India Judiciary.

eCourts Integrated Mission Mode Project is one of the National eGovernance projects being implemented in High Courts and District Courts in the Country. eCommittee formulated a vision document in the year 2005 and undertook the work of computerization of Indian Judiciary with active assistance of National Informatics Centre, NIC. Under the "National Policy and Action Plan for Implementation of Information and Communication Technology in the Indian Judiciary" development of Case Information System (CIS) was done for the High Courts and District Courts.

eCommittee also undertook development of Central Filing Centers, Revamping, upgradation and customization of CIS software for facilitating court and case management through MIS, Mobile based service delivery through SMS and eCourts Mobile App. and Website.

In the last 15 year, the eCommittee has been able to provide citizen centric services apart from assisting Judiciary in timely disposal of cases through the usage of technology based Case Flow Management Tools. National Judicial Data Grid, NJDG was also developed as a Pan India repository of all Pending and disposed Cases.

As a part of our Phase-II developmental activities, provision of eFiling of Petitions by Advocates and Litigants has been made and is currently being utilized by Lawyers in Delhi, Punjab, Haryana, Rajasthan. Once adopted, eFiling allows a lawyer to file a petition 24x7 even from their office/residence.

In order to file a case on eFiling Portal, a Lawyer needs to get himself/herself registered. As such, eCommittee on its part has undertaken an initiative to create a National Master Database of all Practicing Advocates so that a single point registration of an Advocate will suffice and will enable eFiling of Petition anywhere in the Country.

In the current scenario of Lockdown, eFiling facility will come handy to Advocates for submitting Petitions and Applications in District Courts and High Courts.

A communication in this regard has also been issued to Bar Council of India. The Excel Sheet Template in which the Data would be needed is attached herewith.

For any support and clarification, please contact Ld. Central Project Coordinators of eCourts Project in the Computerization Committee of your respective High Court.

Looking forward for your early response and cooperation in strengthening Access to Justice by use of digital technology.

With warm regards,  
Yours faithfully

Surinder S Rathi  
Member (Processes)  
eCommittee of Supreme Court of India

